

6.
MA 405/2004
OA 916/2003
18.5.2004

Present: Applicant in person.
Shri M. N. Sudan, Learned Counsel of
the respondents.

Heard the applicant in person and Shri M.
N. Sudan, Learned Counsel of the respondents.
Learned Counsel of the respondents stated
that he has made oral submissions in
response to the affidavit/reply dated 26.4.04.
Respondent's learned Counsel further stated that
the present misc. application as well as the contention
raised in OA 916/03 may be disposed of on the
basis of his arguments and reply filed.

After hearing both the parties, the
OA is disposed of as per separate reasoned
order of even date.

(Signature)

(R.K. Upadhyaya)
Administrative Member

(*Signature*)